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डेंट्स में मरे हैं जितने खाड़ी युद्ध में मरे हैं यह संख्या उनसे भी ज्यादा है। इन को कितना मुग्रावजा दिया गया, यह मंत्री जी बतायें? इन एक्सीडेंट्स में गवर्नमेंट के कितने और प्राइवेट एजेसी के कितने हुये हैं? पैडेस्ट्रियन और साइकिल पर चलने वाले या कार पर चलने वाले कितने मरे हैं। इसके साथ एक और जानकारी लेना चाहता हूं कि जो आर०टी० आेंड० हर डिस्ट्रिक्टस में हैं ये बहुत प्रचंड फ्राण्टाचार करते हैं। उनके एजेंटेस लगे हये हैं जो लाइसेंस देते हैं।

श्री तभाषतिः कितने प्रश्न करेंगे।

श्री विठ्ठलराव माधवराव जाधव : इसके बारे में सरकार क्या करने जा रही है यह मैं पूछना चाहता हूं। यह बहुत महत्वपूर्ण सवाल है इससे जुड़ा हुआ है । जो एजेंट्स लगे हुये हैं आर०टी० ग्रो० में लाइसेंसेज देने के लिये उनके बारे में सरकार को क्या कोई जानकारी है, ग्रगर है तो ये जो अन्दर के लाइसेंस देने के एजेंट्स हैं उनको सरकार एवालिश करने जा रही है या उनके बारे में क्या कदम उठाये जा रही है, यह मैं जानना चाहता हूं।

श्री सनुझाई कोटाड़िया : माननीय सदस्य ने जानना चाहा है कि कितना कम्पेन-सेजन दिया गया है कितने पग से चलने वालों की मृत्यु हुई श्रौर कितने एक्सीडेंट्स हुये हैं । सरकारी व्हीकिल्स से कितने घायल हुये श्रौर प्राइवेट व्हीकिल्स से कितने हुये... (व्यवधान) यह सब डिटेल का सवाल है.... (व्यवधान)

श्री सभाषतिः सरकारी का तो दे सकते हैं।

श्री मनुभाई कोटाड़ियाः डिटेल मेरे पास नहीं है ।

I have to collect all the details from the different States. *(Interruptions)* I have to collect all that information from the different States. Sir, within 10 days it is difficult for me to collect ill the information from the different States.

श्री सभापति : बाद में दे दीजियेगा ।

SHRI MANUBHAI KOTADIA: I will provide all the information to the hon. Member. He has, while on this question, said that there is some malpractice in the R.T.O. offices. Sir, I am in charge of this Motor Vehicles Act. I have to amend this Act and the implementation is totally left to the State Governments and it is up to the State Governments because R.T.Os. are under the State Governments.

SHRIMATI JAYANTHI NATARA JAN: What about D.r.C?

श्री बिठ्टलराव मालवराव जाधव : नेशनल हाइवेज के स्रांकड़े तो इनके प'स होंगे।

Mishap of a cargo ship near New-FonndWud

*62. SHRI PRABHAKAR RAO KAL-VALA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government *tea* aware that 30 Indians had died when a cargo ship sank in the stormy seas, south-east of New-Foundland in Canada on 3rd February, 1991;

(b) if so, the details thereof; and

(c) what action Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) Yes, Sir. The ship was reported missing on Friday, 11 January, 1991.

(b) The name of the shit) was 'Protek-tor\ It had a total crew of 33, of which 30 were Indian nationals. No survivors have been located.

(c) Government are in contanr with the Canadian authorities who are investigating the incident.

SHRI PRABHAKAR RAO KALVALA (Andhra Pradesh): Sir, it is reported on 11th of January this year that out of the 32 missing people, 30 people are Indians. So, I wanted to know to which part of the country these 30 Indian nationals be long and whether any compensation has been arranged for the families. If so, what are the details? If not, what are the reasons?

SHRI DIGVIJAY SINGH: Sir, the details are not available with us. We are in touch with the Canadian authorities. We will make it know after some time.

THE PRIME MINISTER (SHRI CHANDRA SHEKHAR): Mr. Chairman, Sir, this was a private company. The Canadian authorities say that it is **not** for the Canadian authorities to pay the compensation or for the Singapore authorities. We shall take up the matter with the private company for the compensation of these 30 people.

SHRI PRABHAKAR RAO KALVALA: Of course, the company is a private company, but the nationals are Indians. When 30 people are supposed to be missing, I wanted to know whether say inquiry commission has been constituted for this. If so, what are the details?

SHRI CHANDRA SHEKHAR: No, we cannot hold any inquiry because the ship was not Indian, nor ths territory was Indian. But we are in constant touch with our Consulate in Canada and also we are in touch with the Canadian authorities and every care is being taken that we should be able to get proper compensation from the company concerned.

डा॰ रत्नाकर परंण्डेयः माननीय सभापति जी, जो बहुराष्ट्रीय कम्पनियों के जहाज हैं, युद्धक विमान है उनमें पेट्रोलिंग की गयी है. उस संबंध में सारे देश में व्यापक चर्चा है । मैं जानना चाहता हूं कि माननीय मंत्री जी से कि ऐसे कौन से विमान थे जो युद्ध में प्रयोग किये गये श्रौर उनको.

^{िंग} श्री सभापतिः क्या पूछ रहे हैं? ग्रभी होली दूर है बनारस वॉलों के लिये ।

भाजाः वीस प्रसाद माथुरः श्रीमन् मेरी एक, विनती हैं कि प्रश्न-63 ग्रौर 67 दसगभग एक जैसा ही है, तो उनको क्लब करदिया जाये। (स्पर्यकाय) श्री समापति : दोनों इकट्ठे ले लीजिये, 67 का भी जवाब पढ़ दीजिये।

Iraqi Government's **protest** on refuelling of U.S. war ships **and** planes **in India**

*63. SHRI CHIMANBHAI MEHTA:t SHRIMATI MIRA DAS:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

(a) what are the details of the Iraqi Government's protest to our policy of refuelling of U.S. war ships and planes at various ports/airports in the country;

(b) whether in the past such refuelling was permitted; if so, by whom and when; and

(c) whether it is a fact that refuelling has adversely affected our mediatory role and that our Prime Minister lost contact with President Saddam Hussein because of our policy; whether this step has compromised our nonaligned policy?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY EXTERNAL AFFAIRS OF (SHRI DIGVIJAY SINGH): (a) Government have noted the statement issued by the Ministry of Foreign Affairs of Iraq. We have clarified to the Iraqi authorities that Government had given permission solely for the transit and refuelling of transport aircraft on a clear assurance from the US Government that the planes would be used only for transporting non-lethal supplies and for evacuation of personnel on humanitarian, emergency and medical grounds.

(b) In keeping with common international practice, the Government of India allows transit **and** refuelling facilities for foreign military aircraft on a **bilateral** basis and in keeping with the principle **of reciprocity**.

(c) No, Sir. Grant of these facilities has in no manner compromised our position on the Gulf issue or our standing as a nonaligned State.

t The question was actually asked on the floor of the House by Shri Chimanbhai Menta.

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